

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3083-3084/2005

(From the judgement and order dated 29/10/2004 in WA No.3051/2004
& WA No.3209/2004 of the HIGH COURT OF MADRAS)

SANKARA BALA VIDYALAYA MATRIC. SCHOOL Petitioner(s)

VERSUS

COMMNR. & SECY.,GOVT. OF TAMIL NADU &ORS Respondent(s)

(With prayer for interim relief and office report)

Date: 27/05/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE C.K. THAKKER

(VACATION BENCH)

For Petitioner(s)Mr. Dinesh Dwivedi, Sr.Adv.

Mr. Ajay Sharma,Adv.

Mr. V.R. Sridharan,Adv.

Mr. Rajeev Sharma,Adv.

For Respondent(s)Mr. V. Prabhakar,Adv.

Mrs. Revathy Raghavan,Adv.

UPON hearing counsel the Court made the following

O R D E R

Post the matter in the week following the reopening week after Summer Vacation.

(A.S. BISHT)

(PUSHAP LATA BHARDWAJ)

COURT MASTER

COURT MASTER